NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.199/KB/2013

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M.

Name of the Company		Tapan BharVersus-Pashupati Nath Himghar Pvt.Ltd. & Ors		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

17 Ma Ratnanko Baneriji, St. Adv 2) Ma Sidhartha Sharma, Adv petitioner 3/ pls Ormila Chakraberty, Adv 5/1/18 4) No Namirala Bane, Adv 5/1/18

1. REETOBROTO KUMAR PITRA, AND 2. PATITA RABAN BISHWAL. DAN 3. KULDIP MALLCE AND

1. ARITRA BASCE, ADV] Bonthe Rup No. 13

3 71/18

ORDER

Ld. Counsel for the petitioners and the respondents is present.

Both the parties are directed to file written submissions within 2 weeks from today with a copy in advance to the opposite parties.

List it on 16/02/2018 for arguments.

(Jinan K.R.)

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Member (J)

(V.P.Singh) Member (J)